

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

31

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/202/2018  
PETITION NUMBER : TCP/165/2016  
NAME OF THE PETITIONER(S) : DHARANI & 2 OTHERS  
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 5 OTHERS  
UNDER SECTION : 131

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. GOWRI. V.  
for RAMANI & SHANKAR.

APPLICANT/  
PETITIONER

Gowri

2. CIBI VISHNU  
M. Parthi Adig

Respondent

M. Parthi Adig

**ORDER**

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 20.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk